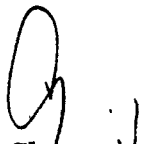


C. A. T. Bench, JAIPUR

Date of Order	Orders
30.9.93	Mr. Rajendra Dixit - Counsel for applicant Applicant withdraws the petition as he intends to make a detailed representation regarding his grievance to the concerned authorities. The application is dismissed as having been withdrawn.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judg.) by ant & the app. and & up no 1 on no 7597 to 7598 22 15.10.93 g